

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9762/2017

MUSTKEEN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-05-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Dinesh K. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. N. Suresha, Adv.

For Respondent(s) Mr. Shailendra Bhardwaj, AOR
Mr. Rakesh K. Sharma, Adv.

Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent no. 1 has filed counter affidavit.

No one has entered appearance for respondent no.2, despite due service of notice, for making alternative arrangement.

Accordingly, matter be processed for listing before the Hon'ble Court, as per rules.

S.P.S. LALER
Registrar